

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23353503 Fax-23753923

Ref: Docket No. 42/GT/2011

Date: 11.12.2012

To,

Dy. Chief Engineer (Tariff),
Damodar Valley Corporation,
DVC Towers, VIP Road,
Kolkatta- 700054,
West Bengal

Sir,

Subject: **Docket No. 42/GT/2011**: Determination of tariff in respect of Chandrapura Thermal Power Station Units 7 & 8 (2x250 MW) for the tariff period 2009-14.

Ref: i) CERC letter Ref: Docket No. 42/GT/2011 dated 7.12.2011

ii) Your submission dated 16.12.2011

I am directed to inform you that on detailed scrutiny of the above Petition, it is observed that Form No. 9A is not legible. It is therefore requested that a legible copy of Form No. 9A be resubmitted with complete details on or before **24.12.2012**.

Yours sincerely,

Sd/-

(B. Sreekumar)
Deputy Chief (Law)